

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:340

ANSWERED ON:21.02.2006

IMPLEMENTATION OF S.S.A. AND M.D.M. SCHEME

Adsul Shri Anandrao Vithoba;Tripathy Shri Braja Kishore

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether Sarva Shiksha Abhiyan and Mid-Day Meal Scheme were primarily meant to be implemented at the village levels;
- (b) if so, the details thereof;
- (c) whether there is any proposal to implement these schemes through Panchayati Raj Institutions;
- (d) if so, the time by which these schemes are likely to be handed over to Panchayati Raj; and
- (e) the steps being taken by the Government in this regard ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a), (b), (c), (d) and (e): Sarva Shiksha Abhiyan (SSA) Framework for Implementation stipulates decentralization and delegation to the grass-root level in order to ensure community based implementation and ownership of schools. States/UTs have taken steps to decentralize powers to Village Education Committees/Panchayats/Urban local bodies through legislation or through Government Orders.

Guidelines of National Programme of Nutritional Support to Primary Education (NP-NPSE), 2004 [popularly known as Mid Day Meal Scheme (MDM)] envisage that the responsibility for implementation and supervision of the programme may be assigned by the States/UTs to Gram Panchayat, Municipality and Village Education Committee (VEC) etc. Members of the Panchayati Raj Institutions (PRIs) are also represented on the Steering-cum-Monitoring Committees at Block and District levels.